

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.64049-160/F.1(3)/Gaz/2024, dated 13.11.2024, the following Committee is hereby re-constituted, with immediate effect :-

S.N	Name of the Committee	Name of Judicial Officer	Designation
1	Centralized Committee for Library	Sh. Surinder S. Rathi District Judge, Comm.Court-11 (Central)	Chairperson
		Officer Incharge, Library (Tis Hazari Courts)	Member
		Officer Incharge, Library (Karkardooma Courts)	Member
		Officer Incharge, Library (Dwarka Courts)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library (Rohini Courts)	Member
		Officer Incharge, Library, (PHC)	Member
		Officer Incharge, Library (Rouse Avenue Courts)	Member
		Deputy Controller of Accounts, Ex-Officio Member (to be nominated by Dr. Controller of Accounts, Govt. of NCT of Delhi.	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(Signature)
(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 1983 - 2018 /F.1(3)/Gaz/2025

Dated _____

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge, all Court complexes, Delhi/ New Delhi/Rouse Avenue.
3. Ms. Nivedita Anil Sharma, Principal Judge, Family Court, Central, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-Charge, Admin-I-II-III, Library, General Branch, (Central), THC, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

(Signature)
Principal District & Sessions Judge (HQs)
Delhi